NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

	C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	CP No.229/17		For hearing	252(3)	Alps Interior Private Limited
CI	NAME (IN CADITAL)				The interior i iivate cillited

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. ABMIJIT ATUR 9663309317

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V. a

ORDER

Counsel for Petitioner is present. Await report from ROC-Karnataka, Bangalore. List it on 31/01/2018.

Member (T)

Member (J)